



THE HIGH COURT OF KERALA

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No: DI-2/ 103611/2018

Ernakulam-682031
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Date: 30.03.2021

Notice

Sub: Proposals/ Recommendations/ Applications for designation as Senior Advocates- Regarding
Read: Rule 8 of 'The High court of Kerala (Designation of Senior Advocates) Rules,2018'.

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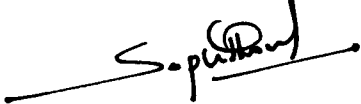
It is informed that proposals/ recommendations/ applications under the rule cited for designation of the following Advocates as Senior Advocates have been received in the High Court.

Sl. No	Name of the Lawyer	Address	Application /Proposal	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	John Varghese	42/1142, 'Shanti', Mathai Manjooran Road, Ernakulam, Kochi-682018	Recommendation by Senior Advocates	31 years	Yes	No
2	Philip Mathew	Chamber No. 652, KHCAA Chamber Complex, Near High Court of Kerala	Application	37 Years	Yes	No
3	Babu Karukapadath	Karukapadath House, Achanveettil Lane, SRM Road, Pachalam P.O., Kochi- 682012	Recommendation by Senior Advocates	33 Years	Yes	No

4	Babu S. Nair	Madhusree, P.J.Antony Ground Road, Pachalam P.O., Kochi-12	Recommendation by Senior Advocates	25 Years	Yes	No
5	Deepak P	9D, Kadavill Court, Arangath Cross Road, Palleppady, Kochi-682018	Proposal by Hon'ble Judge	25 Years	Yes	No
6	Sasthamangalam S. Ajithkumar	Bethel, Mandakkara Lane, Ayyappankavu West, Cochin-18	Recommendation by Senior Advocates	37 Years	Yes	No
7	A. Kumar	Parvathy Nivas, 28/3085B, Tagore Nagar, Ponneth Temple Road, Kadavanthra, Cochin-68020	Application	27 Years	Yes	No
8	Mohammed Nias C.P.	No.8, Skyline Rosemount, Kunjanbava Road, Ernakulam, 682019	Recommendation by Senior Advocates	26 Years	Yes	No

Suggestions/ views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/ views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

(By Order)



Sophy Thomas
Registrar General

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The IT Section (they shall publish the notice in the High Court website)